GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION No. 1188 TO BE ANSWERED ON 24.07.2017

Universities

1188. SHRI P. KUMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed to review the functioning of various universities in the country and if so, the details thereof;
- (b) whether the Government has assessed the efficiency of such universities all over the country and the quality of education being imparted to the youth and if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. MAHENDRA NATH PANDEY)

(a) to (c): The University Grants Commission (UGC), as per the UGC Act, 1956, is responsible for promotion and co-ordination of University Education, determination and maintenance of standards of teaching, examination and research in Universities. The UGC conducts periodic reviews to ensure efficient functioning of various Universities. The review procedure followed by UGC for various category of Universities are as follows:

i) Deemed to be Universities:-

- Para 11.2 of the UGC (Institutions Deemed to be Universities) Regulations, 2016, mandates that there shall be a mandatory intensive external review of every Deemed to be University once in every five years based on the criteria prescribed by UGC.
- UGC has informed that it has constituted Expert Committees to review Deemed
 to be Universities. Further, it has conducted the review of 33 such Institutions
 to document various issues and dimensions of academic administration and
 quality in Higher Education viz. Infrastructure, faculty, research, student
 support services, governance, etc. The review also includes efficiency and
 quality of education imparted by them.

ii) Central Universities:-

 UGC reviews the performance of Central Universities twice a year with a view to assess the utilisation of funds for approved activities which aims at improvement in the quality in Higher Education.

iii) State Universities:-

State Universities are Autonomous Bodies created under the State Acts. UGC
reviews the position of utilisation of funds of 159 such universities listed under
section 2 (f) and 12 (B) of UGC Act, 1956 with a view to assess the utilisation of
funds for approved activities which aims at improvement in the quality in Higher
Education.
